



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/17	-	Hearing	58	Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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12	S. RAJARAVI VARMA 9865069103	FOR R ₁ & R ₂	
	Vachan. H. U 9535649743	Petitioner	

Counsel for petitioner is present. Orders pronounced in IA NO.06/17 vide separate orders. IA 06/17 is allowed subject to payment of cost of Rs.1000/- payable on or before 14.07.2017.

List it on 14.07.2017.


MEMBER (J)